

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA(CAA)3(CHE)2023  
**PETITION NUMBER** : CP(CAA)/23(CHE)2023  
**NAME OF THE PETITIONER(S)** : MSE Financial Services Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. Sriram Venkatavaradan for the Applicant.

This petition has been filed as second motion application under the scheme of demerger.

The reports of the minutes of meeting have been filed by the Chairman vide SR. No. 1537 and 1538 dated 27.03.2024.

List the matter before Regular Bench for hearing on **18.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(JYOTI KUMAR TRIPATHI)**  
MEMBER (JUDICIAL)